

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 163 OF 2015
AND
IA NOS. 261 & 262 OF 2015

Dated: 15th January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**West Central Railway Appellant (s)
Versus
Madhya Pradesh Electricity Regulatory Commission & Ors.
.... Respondent (s)**

Counsel for the Appellant(s) : Mr. Chetan Rai Wahi

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Paramhans for R.1

Mr. G. Umapathy for R. 2 to5

ORDER

Counsel for the State Commission states that written submission will be filed today. Rejoinder is taken on record. Pleadings are complete.

List the matter for hearing on **09.03.2016.**

(I.J. Kapoor)
Technical Member
ts/mk

(Justice Ranjana P. Desai)
Chairperson